

**Government of India  
Ministry of Consumer Affairs, Food and Public Distribution  
Department of Consumer Affairs**

**LOK SABHA  
UNSTARRED QUESTION NO. 2080  
TO BE ANSWERED ON 29.11.2016**

**PRICE OF PULSES**

2080. SHRIMATI RANJANBEN BHATT:  
SHRI Y.V. SUBBA REDDY

**(OIH)**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) the Minimum Support Price and bonus on various kinds of pulses that the Government has given in the last three years, year and variety-wise;
- (b) the details of Government agency which procure pulses from farmers and the quantum procured during the above period, year, State and variety-wise;
- (c) the details of domestic consumption of pulses during the above period, year and variety-wise;
- (d) whether any private agency/people also purchase pulses from farmers and if so, the details thereof; and
- (e) whether the Government is seriously considering to reduce the prices of pulses and if so, whether any action has been taken in this regard?

**ANSWER**

**उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री  
(श्री सी आर चौधरी)**

**THE MINISTER OF STATE  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)**

- (a) : The details are given at **Annexure-I**.
- (b) : The details are given at **Annexure-II**.
- (c) : Data on year-wise consumption of pulses is not compiled by the Government. However, in the Report of the Working Group on 'Foodgrains-Balancing Demand and Supply' for the 12<sup>th</sup> Five Year Plan, the estimated demand of pulses in the year 2014-15, 2015-16 and 2016-17 are 22.68 MMT, 23.62 MMT and 24.61 MMT respectively.
- (d) : Yes Madam. Private agency/people also purchase from farmers but the details are not collected by the Government.
- (e) : Yes Madam. The details are given at **Annexure-III**.

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**STATEMENT REFERRED IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.2080 FOR 29.11.2016 REGARDING PRICE OF PULSES.****MSP for Pulses of Kharif and Rabi crops for crop seasons 2014-15, 2015-16 and 2016-17**

S.No.	Pulses	MSP (Rs./Qtl.) for Crop Season 2014-15	MSP (Rs./Qtl.) for Crop Season 2015-16	MSP (Rs./Qtl.) for Crop Season 2016-17
1	Gram	3175	3500@	4000*
2	Lentil (Masur)	3075	3400@	3950\$
3	Tur (Arhar)	4350	4625*	5050#
4	Moong	4600	4850*	5225#
5	Urad	4350	4625*	5000#

\*Included bonus of Rs. 200 per quintal

\$ Included bonus of Rs. 150 per quintal

# included bonus of Rs. 425 per quintal

@ included bonus of Rs. 75 per quintal

## STATEMENT REFERRED IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.2080 FOR 29.11.2016 REGARDING PRICE OF PULSES.

State wise purchase of pulses under PSF &amp; PSS by NAFED, SFAC and FCI (in tonnes)

<b>PROCUREMENT BY NAFED</b>			
<b>YEAR</b>	<b>Item</b>	<b>State</b>	<b>Quantity</b>
2014-15	Gram	Maharashtra	31012.192
		Gujarat	3730.56
		Madhya Pradesh	37760.385
		Uttar Pradesh	2297.149
		Rajasthan	179351.611
		Andhra Pradesh	45666.846
		Karnataka	14098.6
		<b>Total</b>	<b>313917.343</b>
2015-16	Tur	Maharashtra	13890.58
		Telangana	3589.12
		Madhya Pradesh	1786.27
		Karnataka	734.61
		<b>Total</b>	<b>20000.58</b>
	Urad	Uttar Pradesh	1115.42
		Rajasthan	492.97
		Madhya Pradesh	112.46
		Maharashtra	49.7
		<b>Total</b>	<b>1770.55</b>
	Gram	Maharashtra	94.64
		Madhya Pradesh	5022.37
		Rajasthan	14778.26
		Uttar Pradesh	353.95
		Andhra Pradesh	16.95
		<b>Total</b>	<b>20266.17</b>
	Masur	Madhya Pradesh	2605.39
		Uttar Pradesh	382.29
		<b>Total</b>	<b>2987.68</b>
	Moong	Karnataka	1373.51
Maharashtra		1838.25	
<b>Total</b>		<b>3211.76</b>	

2016-17	Urad	Uttar Pradesh	5625.18
		Rajasthan	7075.13
		Madhya Pradesh	3952.18
		Maharashtra	5363.39
		Karnataka	1412.55
		Andhra Pradesh	12
		Telangana	55.75
		Tamil Nadu	110.99
		Gujarat	279.11
		<b>Total</b>	<b>23886.28</b>
	Moong	Telangana	1790.01
		Andhra Pradesh	2164.6
		Haryana	992.3
		Madhya Pradesh	166.97
Rajasthan		24396.504	
<b>Total</b>		<b>29510.384</b>	
<b>PROCUREMENT BY FCI</b>			
2015-16	Urad	Maharashtra	4.73
		<b>Total</b>	<b>4.73</b>
	Tur	Telangana	7327.88
		Andhra Pradesh	314.75
		Maharashtra	7226.02
		Karnataka	632.45
		Gujarat	509.51
		Madhya Pradesh	4261.41
<b>Total</b>	<b>20272.02</b>		
2016-17	Moong	Maharashtra	173.715
		Karnataka	2124.25
		Madhya Pradesh	1963.598
		Andhra Pradesh	945.65
		Telangana	932.4
		Rajasthan	12805.75
		Gujarat	4.158
		<b>Total</b>	<b>18949.521</b>
	Urad	Telangana	16.95
		Andhra Pradesh	581.75
		Maharashtra	1363.968
		Madhya Pradesh	2553.463
		Karnataka	12.85
		Gujarat	168.541
		Rajasthan	1423.948
Uttar Pradesh		1154.5	
<b>Total</b>	<b>7275.97</b>		

<b>PROCUREMENT BY SFAC</b>			
2015-16	Urad	Madhya Pradesh	3122.9
		<b>Total</b>	<b>3122.9</b>
	Tur	Madhya Pradesh	3914.98
		Karnataka	202.65
		Maharashtra	1140.42
<b>Total</b>		<b>5258.05</b>	
2016-17	Moong	Karnataka	679.2
		Gujarat	0
		Madhya Pradesh	2847.1
		Rajasthan	17246.696
		Telangana	588.25
		Maharashtra	435.13
		<b>Total</b>	<b>21796.376</b>
	Urad	Maharashtra	18.76
		Madhya Pradesh	3785.126
		<b>Total</b>	<b>3803.886</b>

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**STATEMENT REFERRED IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.2080 FOR 29.11.2016 REGARDING PRICE OF PULSES.**

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**STEPS TAKEN BY THE GOVERNMENT TO REDUCE THE PRICES OF PULSES**

- I. Export of all pulses is banned except kabuli channa and up to 10,000 MTs in organic pulses and lentils.
- II. Import of pulses are allowed at zero import duty.
- III. Stock limit on pulses extended till 30.9.2017.
- IV. MSP raised for kharif pulses of 2016-17 for Tur, Urad and Moong as well as for Rabi pulses of Gram and Masoor for season 2016-17.
- V. Government has approved creation of buffer stock of pulses for effective market intervention. Buffer of around 6.18 lakh MT of pulses has already been procured out of the target of 20 lakh tonnes.
- VI. Government has released around 38,974 MT of pulses from the buffer stock (consisting of Tur and Urad) to States/UTs at subsidized rates for retailing by them at not more than Rs 120/- per kg to improve availability and stabilize prices. In addition, 6884 MT of Chana has been allocated to states at subsidized rate for retailing.
- VII. Securities & Exchange Board of India (SEBI) has banned new contracts in Chana to dampen speculative activities in Chana and in respect of running contracts in Chana disallowed taking fresh positions to reduce speculative activities.
- VIII. Strict vigilance by Directorate of Revenue Intelligence to prevent importers from mis-using the facilities of Customs Bonded Warehouse facility.
- IX. Setting up of a Group of Officers for regular monitoring and exchange of information on hoarding, cartelization etc.
- X. About 1.40 lakh tonnes pf pulses seized from 14612 raids and disposed of 1.28 lakh tonnes either by auction or other means permitted under EC Act, 1955.

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